

(c) if so, the details thereof ?

THE MINISTER OF STATE OF THE
MINISTRY OF INFORMATION AND
BROADCASTING (SHRI A. K. PANJA) :

(a) Presently, Doordarshan has selected films for telecast upto December, 1985 only. The following five Hindi films have been approved for possible telecast during this period :—

- (1) Tarang
- (2) Mukti
- (3) Namkeen
- (4) Trikon Ka Choutha Kone
- (5) Kangan

(b) Normally feature films are not re-telecast on Doordarshan. However, Doordarshan may re-telecast films of high artistic and entertainment value, after a period of three years has lapsed since their first telecast.

(c) No Hindi feature film has been re-telecast on the National Network of Doordarshan.

Setting up of HPT in Yelagiri Hills

4075. SHRI R. JEEVARATHINAM : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether there is any proposal for setting up of a high power transmitter in Yelagiri Hills, North Arcot district in Tamil Nadu; and

(b) if so, the details thereof ?

THE MINISTER OF STATE OF THE
MINISTRY OF INFORMATION AND
BROADCASTING (SHRI A. K. PANJA) :

(a) No, Sir.

(b) Does not arise.

Acquisition of Agricultural Land in Delhi

4076. SHRI S. S. BHOYE : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether Government are aware that Delhi Administration issued notifications in 1963 for acquisition of a large area of fertile agricultural land and gardens of various villages near Narela town and after a lapse of 23 years, the Administration finally acquired in September, 1986 the land and gardens that existed in 'Green belt' as shown in the approved Master Plan,

(b) whether a number of pucca houses in built-up area and poultry farms comprising the agricultural land and gardens have also been acquired ;

(c) if so, the reasons therefor; and

(d) what are the guidelines issued by Union Government for acquisition of agricultural land, gardens poultry farms and built-up area which exists in the "Green belt" of Master Plan Delhi ?

THE MINISTER OF STATE IN THE
MINISTRY OF URBAN DEVELOPMENT
(SHRI DALBIR SINGH) : (a) The lands situated in villages Khurani, Tikri Khurd and Bhorogarh were notified for acquisition in the years 1963 and 1979 and the acquisition proceedings were completed in the years 1978, 1979, 1981, 1983 and 1986-87.

(b) and (c). No, Sir. The built-up areas adjoining abadi Delhi have been left out from acquisition. Only those lands have been acquired, which are required for Planned Development of Delhi.

(d) Acquisition of land is governed by the provisions of Land Acquisition Act as amended from time to time.

[Translation]

Allotment of Land by D.D.A. to Charitable Hospitals

4077. SHRIMATI SUNDERWATI
NAWAL PRABHAKAR : Will the
Minister of URBAN DEVELOPMENT be
pleased to state :

(a) the names of institutions to which lands on concessional rates have been allotted in Delhi by the Delhi Development Authority for the construction of charitable hospitals;